

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-511

IB-657/ND/2021

IA/5880/2024, IA/88/2025, IA/4133/2024, IA/2127/2025

IN THE MATTER OF:

Manish Aneja & Ors.

....Applicant

Vs.

Revital Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 23.09.2025

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Ms. ANU JAGMOHAN SINGH,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shlok Chandra, Mr. Parikshit Singh Bhati,
Adv. in IA/5880/2024

For the Respondent :

For the RP : Mr. Rishabh Jain, Adv.

For the IIFL : Mr. Kaushik Mishra, Mr. Shailesh kr. Rajora, Adv.
in IA/2127/2025

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **06.11.2025**.

Sd/-
(ANU JAGMOHAN SINGH)
MEMBER (T)